

Mrs. S. L. Patnaik

Mr. Ashok Mish  
S. S. E.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.....1995

Ashok Kumar Panda.....Applicant(s)

versus  
Union of India.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	28.2.95	<p style="text-align: center;"><b>REGISTER</b></p> <p style="text-align: center;">S.</p> <p>Registrar</p> <p>Heard Ms. S. L. Patnaik and Shri Ashok Mishra, learned counsels for the petitioner and the respondents, respectively.</p> <p>It would appear from the record that the applicant, Shri A. K. Panda, has been working as a part-time Sweeper since 1993 in Borikana Sub Post Office under Jagatsinghpur Sub Division. Ms. Patnaik avers that the applicant has also substituted periodically for the regular E.D.D.A. from 1988, even prior to his appointment as Sweeper. On both counts the applicant seems to deserve consideration for a regular appointment in a suitable vacancy subject to fitness. It is seen that he had duly registered with the Employment Exchange, Jagatsinghpur, prior to 1993. However, consequent on his appointment as part-time Sweeper in 1993, it is possible that his name may have been deleted from the rolls of Jagatsinghpur Employment Exchange, and that his name was therefore not - and may not also, be sponsored in future vacancies. Since the applicant has had several years' association with the department, and</p>	<p>3-P-O (F.R. 50) No. 08 38 1562 dt. 28.2.95 has been filed.</p> <p>This application has been filed u/s 19-A.T. Act, 1981. The applicant may be placed in a regular appointment in the post of E.D.D.A.</p> <p>entry 24/2</p> <p>This application may be placed before Registration.</p> <p>24/2</p> <p>S. / Mishra 24.2.95</p> <p>Registration</p>

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
...1	28.2.95	<p>gained some familiarity with the work of the post office, it may not be desirable or correct to deny him a fair chance of consideration against a clear post subject to suitability. In order to facilitate such consideration, it is hereby directed that his application be also considered, along with other employment-exchange sponsored candidates, when the question of filling-up of the post of E.D.D.A., Borikana Sub Post Office is taken up by Respondent 2 and/or 3. The familiarity with the work gathered by the applicant, as also his past association with the department, may be taken into consideration to the extent permissible by rules, when making the selection.</p> <p>Thus the application is disposed of. No costs.</p> <p style="text-align: right;">8/28W</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>For Adminstrative Benef.</p> <p>✓ 24/4/95</p> <p>order No. 1 dt. 28.2.95</p> <p>Copy of this order may be given to Counsel for Mr. Patnaik and copy of the order with copy of application may be sent to all Respondents thru' post.</p> <p>Almuni</p> <p>6.3.95 S. (J)</p> <p>Received copy of order dt. 28.2.95 of application S. Patnaik Adv. 6.3.95</p>